

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of **June** 2019.


Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	108	10	85	6	20	0	213	16
Addl. District & sessions Judge kailashahar, Unakoti District.	44	3	46	6	0	0	90	9
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar. Unakoti District.	71	21	5	1	0	0	76	22
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	55	0	232	102	442	6	729	108
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	114	13	225	125	157	24	496	162
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	44	8	196	90	332	93	572	191
Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2)	Vacant							

**Remarks: 20 nos Consumer Protection (CP) Act cases of District & Sessions Court were
Not entered in CIS hence those cases are shown in pending column of Petty case.**

No 3996 /

Dated, Kailashahar
The.....

Forwarded to the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar.